

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 373 OF 2017

Dated: 28th November, 2017

In the matter of:

NLC India Limited

Vs.

Central Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench did not assemble today. List the matter on **17.01.2018.**

Court Master